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Title: Election of two members from Lok Sabha to the All India Institute of Medical Sciences (AIIMS) at Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh.

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): I beg to move:

"That in pursuance of Section 4(g) of the All India Institute of Medical Sciences (AIIMS) Act, 1956 read with section 6 of the AIIMS (Amendment) Act, 2012, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to each of the six new All India Institute of Medical Sciences (AIIMS) set up at Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh, subject to the other provisions of the said Acts."

HON. SPEAKER: The question is:

"That in pursuance of Section 4(g) of the All India Institute of Medical Sciences (AIIMS) Act, 1956 read with section 6 of the AIIMS (Amendment) Act, 2012, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to each of the six new All India Institute of Medical Sciences (AIIMS) set up at Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh, subject to the other provisions of the said Acts."

*The motion was adopted.*

*...(Interruptions)*

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